

ORISSA ACT II OF 1946

THE ORISSA MINISTERS' SALARIES (AMENDMENT) ACT, 1946

[Received the assent of the Governor on the 9th June 1946, first published in the Orissa Gazette on the 14th June 1946]

AN ACT TO AMEND THE ORISSA MINISTERS' SALARIES ACT, 1937

WHEREAS it is expedient to amend the Orissa Ministers' Salaries Act, 1937, in the manner hereinafter appearing ;

a Act of 1937

It is hereby enacted as follows :—

Short title and commencement

1. (1) This Act may be called the Orissa Ministers' Salaries (Amendment) Act, 1946.

(2) It shall be deemed to have come into force on the 23rd April 1946.

Amendment of section 2, Orissa Act III of 1937

2. In section 2 of the Orissa Ministers' Salaries Act, 1937, for the words " five hundred rupees " the words " one thousand rupees " shall be substituted.

Orissa Act III of 1937